

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3610
ANSWERED ON:29.07.2009
G SUMMIT
Kalmadi Shri Suresh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the implications of the text of the declaration of G-8 countries about sale of nuclear fuel cycle to non-NPT signatories;
- (b) whether it is a fact that there is now a complete ban on enrichment and reprocessing technology sales to India and whether the Government intends to raise the rollback issue with the Group-8 countries;
- (c) If so, whether the stand taken by the G-8 countries on this issue contradicts the NSG waiver which was an unanimous decision to which G-8 countries were also a party;and
- (d) If so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA)

- (a) Government has seen the G-8 L'Aquila Statement on Non-Proliferation, which refers to proliferation risks associated with the spread of enrichment and reprocessing technology.
- (b) No.
- (c) & (d) The NSG adopted an India-specific decision on 6 September 2008 granting a clean waiver for India to engage in civil nuclear cooperation with members of the NSG in terms of the waiver. As envisaged in the NSG decision, Government is in consultation with the NSG on all aspects related to civil nuclear cooperation.